## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 381 ANSWERED ON 19<sup>TH</sup> JULY, 2018

#### UPPER LIMIT OF CARRYING LOAD

381. SHRI ASHOK SHANKARRAO CHAVAN:

SHRI S.R. VIJAYAKUMAR:

SHRI T. RADHAKRISHNAN:

SHRI BIDYUT BARAN MAHATO:

SHRI DUSHYANT SINGH:

SHRI S. RAJENDRAN:

SHRI SUDHEER GUPTA:

SHRI GAJANAN KIRTIKAR:

KUNWAR HARIBANSH SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

# सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has decided to increase the present specified upper limit of carrying load at par with international norms and if so, the details thereof;
- (b) whether the Government has discussed the issue with all the private highway developers to bring them on board to avoid future arbitrations and if so, the details thereof and the outcome thereof:
- (c) whether the Government also proposes to introduce graded penalty linked to the scale of overloading;
- (d) if so, the details thereof and the time by which it is likely to be introduced; and
- (e) the steps taken/being taken by the Government to prevent overloading of trucks to avoid accidents?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI MANSUKH L. MANDAVIYA)

- (a) to (d) Yes, Madam. Ministry has issued notification S.O. 3467(E) dated 16<sup>th</sup> July, 2018 to revise the permissible maximum safe axle weight. A meeting under the chairmanship of Hon'ble Minister (Road Transport and Highways) on the issue of "Overloading on National Highways" was held at Transport Bhawan, New Delhi on 6<sup>th</sup> June, 2018. It was agreed in the meeting to consider providing for a graded system of levy of higher toll fees in proportion to the extent of overloading.
- (e) Ministry of Road Transport and Highways has specified the Maximum Safe Axle Weight for the vehicles to avoid accidents. Implementation of provisions of the Motor Vehicles Act, 1988 and the Central Motor Vehicles Rules, 1989 comes under the purview of State Governments concerned.

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